Sixteenth Loksabha

>

Title: Introduction of the Right to Work Bill, 2018.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to

provide for the right to work to every eligible citizen and for payment of allowance till such

time as appropriate work is provided to every citizen, constitution of Right to Work Fund,

creation of Right to Work Insurance Policy and for matters connected therewith or incidental

thereto.

**HON. CHAIRPERSON**: The question is:

"That leave be granted to introduce a Bill to provide for the right to work to

every eligible citizen and for payment of allowance till such time as appropriate

work is provided to every citizen, constitution of Right to Work Fund, creation of

Right to Work Insurance Policy and for matters connected therewith or

incidental thereto."

The motion was adopted.

DR. UDIT RAJ: I introduce\*\* the Bill.

**HON. CHAIRPERSON:** Item No. 67, Shri Feroze Varun Gandhi -- not present.

Item No. 68, Dr. Kirit P. Solanki.

15 51 ½ hrs